

13
23.07.2010

O.A. No. 114/2009

Mr. D.S. Sodha : Counsel for the applicant.

Mr. Manoj Bhandari : Counsel for the respondents.

It has been pointed out by the learned advocate appearing for both parties that inadvertently the date of order has been wrongly mentioned as 12.07.2009 which should have been 12.07.2010. In support of this he has placed a copy of the said order passed in O.A. NO. 114/2009.

Perused the copy of the order as well as the original record. It appears that inadvertently the date of final order has been mentioned as 12.07.2009, whereas the correct date is 12.07.2010. Let the date order be corrected accordingly and after making correction in the original order, correction be made in the copy of the order also and the same be returned to the advocates.

R/C
Clerk
19/7/10

(V.K. KAPOOR)
ADMINISTRATIVE MEMBER

jsv

Sm. Alm
(JUSTICE S.M.M. ALAM)
JUDICIAL MEMBER

R/C
19/7/10
Ferr/ K.M. Deep Mehta DS

दिनांक *R/12/10* के अनुसार
मेरी उम्मीद इस दिनांक *1/7/10*...
से ज्ञा-II व ज्ञा-III का दिनांक 19/7/10

अनुप्राय अधिकारी
केन्द्रीय व्यापार संस्कारण अधिकारण
खोल्युर न्यायपीठ, जौधपुर